

**IN THE COURT OF SHRI ANKIT SINGLA,  
Ld. ASJ, (FTSC) (RC), CENTRAL DISTRICT,  
TIS HAZARI COURTS, DELHI**

Bail Application No. 2444/21  
FIR No. 541/21  
U/s 306/34 IPC  
P.S. Burari  
State Vs. Ayush Panwar @ Nitin

24.09.2021

**(Through Video Conferencing)**

**Persuant to order No. 569/RG/DHC/2021 dated 19.08.2021, of Hon'ble High Court of Delhi, New Delhi, the matter is taken up through Video Conferencing**

**Present application u/s 439 Cr.P.C. has been moved on behalf of applicant Ayush Panwar @ Nitin for grant of regular bail.**

Present: Sh. Balbir Singh, Ld. Addl. PP for State.

Sh. Manish Bhadoria, Ld. Counsel for applicant.

IO SI Pushpender present and filed reply.

Lavesh Gandhi complainant is also present.

Matter is taken up as the Ld. Spl. Judge Sh. Arul Varma is stated to be on training program "Core Competence Conference on Knowledge, Skill and Perspective Development for ASJs (Electricity) and ASJ (General)" held by Delhi Judicial Academy.

Sh. Manish Bhadoria, Ld. Counsel for applicant filed judgments.

Accordingly as requested, put up for arguments on 28-09-2021.

**(ANKIT SINGLA)  
ASJ, (FTSC)(RC) CENTRAL  
TIS HAZARI COURTS, DELHI  
24.09.2021**

**IN THE COURT OF SHRI ANKIT SINGLA,  
Ld. ASJ, (FTSC) (RC), CENTRAL DISTRICT,  
TIS HAZARI COURTS, DELHI**

Bail Filing No.4374/21

FIR No. 251/21

U/s 408/34 IPC

P.S. B.H. Rao

State Vs. Krishan Kumar @ Anshu

24.09.2021

**(Through Video Conferencing)**

**Persuant to order No. 569/RG/DHC/2021 dated 19.08.2021, of Hon'ble High Court of Delhi, New Delhi, the matter is taken up through Video Conferencing**

**Present application u/s 439 Cr.P.C. has been moved on behalf of applicant Krishan Kumar @ Anshu for grant of regular bail.**

Present: Sh. Balbir Singh, Ld. Addl. PP for State.

Sh. Durgesh Dwivedi, Ld. Counsel for applicant.

Matter is taken up as the Ld. Spl. Judge Sh. Arul Varma is stated to be on training program "Core Competence Conference on Knowledge, Skill and Perspective Development for ASJs (Electricity) and ASJ (General)" held by Delhi Judicial Academy.

Let report of IO be called for 28.09.2021.

**(ANKIT SINGLA)  
ASJ, (FTSC)(RC) CENTRAL  
TIS HAZARI COURTS, DELHI  
24.09.2021**

**IN THE COURT OF SHRI ANKIT SINGLA,  
Ld. ASJ, (FTSC) (RC), CENTRAL DISTRICT,  
TIS HAZARI COURTS, DELHI**

Bail Filing No.4375/21  
FIR No. 683/21  
U/s 308/323/147/148/149 IPC  
P.S. Wazirabad  
State Vs. Sajid

24.09.2021

**(Through Video Conferencing)**

**Persuant to order No. 569/RG/DHC/2021 dated 19.08.2021, of Hon'ble High Court of Delhi, New Delhi, the matter is taken up through Video Conferencing**

**Present application u/s 439 Cr.P.C. has been moved on behalf of applicant Sajid for grant of regular bail.**

Present: Sh. Balbir Singh, Ld. Addl. PP for State.

Sh. Harender Kumar, Ld. Counsel for applicant.

Matter is taken up as the Ld. Spl. Judge Sh. Arul Varma is stated to be on training program "Core Competence Conference on Knowledge, Skill and Perspective Development for ASJs (Electricity) and ASJ (General)" held by Delhi Judicial Academy.

Let report of IO be called for 27.09.2021.

**(ANKIT SINGLA)  
ASJ, (FTSC)(RC) CENTRAL  
TIS HAZARI COURTS, DELHI  
24.09.2021**